

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No. 449 of 1997.  
( O.A. No. 423 of 1997 )

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

RAM SWAIN

VS.

UNION OF INDIA & ORS. (CLW)

For applicant : Ms. B. Mondal, Counsel.

For respondents : Mr. P.K. Arora, Counsel.

Heard on : 6.3.98.

Ordered on : 6.3.98.

O R D E R

B.C. Sarma, AM.

1. This M.A has been filed with the prayer that the date of hearing of the O.A be advanced.
2. Since the date of hearing has already been fixed in respect of the O.A ( No.423/97 ), the M.A. is disposed of without passing any order as to costs. The matter to be listed for hearing on 23.4.1998.

MEMBER (J)

MEMBER (A)